

DIVISION BENCH  
COURT - I

**P-106**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1819(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>TH</sup> NOVEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	INLAND WORLD LOGISTICS PVT. LTD. VS SSK EXPORTS LTD.
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

**For the Operational Creditor**

**Ms. Manju Bhuteria, Adv.**

**Mr. Abhishek Jain, Adv.**

**Ms. Meenakshi Manot, Adv.**

**For Corporate Debtor**

**Mr. Ritabrata Mitra, Adv.**

**Mr. Rudrajit Sarkar, Adv.**

**Mr. Sourojit Dasgupta, Adv.**

**Mr. Debanshu Dinda, Adv.**

**ORDER**

1. Learned Counsel on both sides present.
2. At the request of Ld. Counsel appearing for parties post this matter for reporting settlement on 23.11.2022.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**